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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) (COMM) 271/2022**

M/S BHAYANA BUILDERS PVT LTD ..... Appellant  
Through: Mr Jayant Mehta, Sr. Adv. with Ms  
Manmeet Kaur, Mr Gurtej Pal Singh,  
Mr Chandan Malan and Mr Amrit  
Singh, Advs.

versus

M/S CHINTELS INDIA LTD ..... Respondent  
Through: Mr Harshavardhan Kotla, Mr  
Vishabha Gupta & Mr Harsh  
Srivastava, Advocates.

+ **FAO(OS) (COMM) 275/2022**

M/S BHAYANA BUILDERS PVT LTD ..... Appellant  
Through: Mr Jayant Mehta, Sr. Adv. with Ms  
Manmeet Kaur, Mr Gurtej Pal Singh,  
Mr Chandan Malan and Mr Amrit  
Singh, Advs.

versus

M/S CHINTELS INDIA LTD ..... Respondent  
Through: Mr Harshavardhan Kotla, Mr  
Vishabha Gupta & Mr Harsh  
Srivastava, Advocates.

**CORAM:**  
**HON'BLE MR JUSTICE RAJIV SHAKDHER**  
**HON'BLE MS JUSTICE TARA VITASTA GANJU**

**ORDER**

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**25.04.2023**

**[Physical Hearing/Hybrid Hearing (as per request)]**

1. No time left.

*FAO(OS) (COMM) 271/2022 & 275/2022*

*Page 1 of 2*



2. It is already 5:45 PM.
3. List the matters on 03.11.2023.
4. In the meanwhile, counsel for the parties will file their written submissions, as directed by the Court.

**RAJIV SHAKDHER, J**

**TARA VITASTA GANJU, J**

**APRIL 25, 2023 / ha**

*Click here to check corrigendum, if any*

*FAO(OS) (COMM) 271/2022 & 275/2022*

*Page 2 of 2*